CUJSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL WEST BLOCKNO.2, R.K. PURAM, NEW DELHI-110066.

Dated: 01/02/2019

NOTICE

All the concerned are hereby informed that the Excise Division Bench partheard matters Nos. E/51613/2017 & E/50088/2018, E/50681/2017, E/51812-51813, 51870/2018 listed on 04/02/2019 & 08/02/2019 for hearing before Hon'ble Sh. Anil Choudhary, M(J) and Sh. Bijay Kumar, M(T) stand adjourned and the next date of hearing will be notified in due course.

> By order Mohinder Singh Deputy Registrar (Judicial)

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